

THE SCHEDULE
Enactments Repealed
 (See section 2)

Year	No.	Title or Subject	Extent of repeal
(1)	(2)	(3)	(4)
1886	..	II	The Bombay General Clauses Act, 1886.
			The whole ¹ [except so much of ² [Schedule B] as relates to unrepealed enactments].
1891	..	I	An Act to amend the Bombay General Clauses Act, 1886.
			So much as is unrepealed.
1896	..	I	— do —
			The whole.

¹ These words were inserted by section 2 of the Bombay Repealing and Amending Act, 1905 (Bom. 4 of 1905).

² Printed as an Appendix to this Act.